

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 24

C.P. (IB)/33(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **KATALINE INFRA-PRODUCTS PRIVATE
LIMITED V/s
ROADWAY SOLUTIONS INDIA INFRA
LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

The Applicant is directed to file Rejoinder to Reply filed by the Corporate Debtor within one (1) week. List this matter on Board on **10.04.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh